GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

STARRED QUESTION NO:171
ANSWERED ON:23.08.2012
IMPLEMENTATION OF MSDP
Alagiri Shri S.; Choudhary Shri Harish

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the present status of implementation of the Multi-Sectoral Development Programme (MSDP) in the country;
- (b) the details of the monitoring mechanism in place to monitor the implementation of the said programme;
- (c) the number of persons found guilty of acts of irregularities/ corruption in the implementation of the above programme during each of the last three years and the current year; and
- (d) the action taken to ensure that the benefits of the programme are actually received by the intended beneficiaries?

Answer

MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHID)

(a) to (d): A statement is laid on the Table of the House

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 171 asked by SHRI HARISH CHAUDHARY and SHRI S. ALAGIRI regarding 'Implementation of MSDP' to be answered on 23.08.2012.

- (a): Out of the total allocation of Rs.3780 crore for 11th Five Year Plan period under Multi-sectoral Development Programme (MsDP), project proposals for Rs.3758 crore have been approved and Rs. 3005.48 crore has been released till date for construction of 301556 IAY houses, 2632 health centers, 27875 anganwadi centers, 704 school buildings, 13825 additional classrooms in schools/madarsa, 334 hostels for boys and girls, 71 ITls, 31 polytechnics, 35079 drinking water supply works and 30314 solar lantern/light in 90 Minority Concentration Districts.
- (b): The State Level Committees and District Level Committees, constituted for implementation of the Prime Minister's New 15 Point Programme are the designated Oversight Committees at the State and District levels to monitor the progress of implementation of MsDP. Further, the State Governments/UT Administrations are required to submit project-wise quarterly progress reports on the implementation of MsDP to the Ministry of Minority Affairs. The progress of implementation of the programme is also monitored by this Ministry with the States/UTs through regular meetings and conferences as well as personal site visits by officials.

At the Central level, there is a three tier monitoring mechanism to review the progress of implementation of MsDP. The Empowered Committee at the Centre under the chairmanship of Secretary, Ministry of Minority Affairs, serves as the Oversight Committee to monitor the progress of implementation of MsDP on a quarterly basis. The progress under MsDP is also reviewed on half yearly basis by the Committee of Secretaries (CoS) along with the PM's New 15 Point Programme. The Committee of Secretary's observations are reviewed by the Union Cabinet on six monthly basis.

- (c): Some States have shown slow progress due to late submission of project proposals by them, delay in transfer of funds by the States to the districts/implementing agencies, land related problems in case of civil works, delay in submission of utilization etc. However, no report has come from any State with regard to irregularities/corruption committed by any personnel under MsDP.
- (d): In order to ensure that the benefit of the Programme is received by the intended Minorities, 90 Minority concentration Districts have been identified in the country having substantial minority population for the implementation of MsDP. Further, well defined guidelines have been issued to create assets under MsDP in villages/blocks/localities having substantial minority population. The structured monitoring mechanism created for this programme also ensures that the benefits reach the intended Minorities.